

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

144(ND)2012

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2018.**

**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. M/s. Fortune  
Developers International Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: Rule 64 r/w Rule 11**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

**Present:**

Mr. Arun Saxena, Mr. Shivam, Mr. Saral Sharma, Ms.  
Radhika Malik, Advocates for the Petitioner

Mr. Krishnendu Datta, Ms. Pallani Pratap, Mr.  
Siddharth Sharma, Mr. Shantanu prashar, Advocates  
for the Respondent.

**ORDER**

The pleadings in this case are complete and the matter is ripe for arguments.

To come up for argument on 20<sup>th</sup> of November, 2018. Written submission be filed by both the parties.

— sd —

**(Deepa Krishan)  
Member (T)**

— sd —

**(Ina Malhotra)  
Member (J)**